

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCHES "C", MUMBAI**

**BEFORE SHRI G.S. PANNU, HON'BLE PRESIDENT AND
SHRI SAKTIJIT DEY, HON'BLE JUDICIAL MEMBER**

**ITA No. 259/MUM/2020
Assessment Year: 2012-13**

M/s Idmission Solutions Pvt. Ltd., B & S House, 29/8, Sharad CHS, Model Colony, Pune - 411016 PAN: AACC15596A	Vs.	Commissioner of Income Tax (Appeals)-9, 6 th Floor, Aayakar Bhavan, M.K. Road, Mumbai- 400020
(Appellant)		(Respondent)

Assessee by : None

Revenue by : R.S. Dhyani (DR)

Date of Hearing : 15/11/2021
Date of Pronouncement: 15/11/2021

ORDER

PER SAKTIJIT DEY, JM

This is an appeal by the assessee against order dated 25.10.2019 of learned Commissioner of Income Tax (Appeals)-9, Mumbai for the assessment year 2012-13.

2. At the time of hearing, no one was present for the assessee. However, the assessee has filed letter dated 09.11.2021 stating that it has opted for settling the dispute arising in the appeal under the Direct Tax Vivad Se Vishwas Act, 2020 and accepting assessee's declaration, the designated authority has issued Form 5 on 05.04.2021. A copy of Form 5 is also enclosed to the abovementioned letter. Thus, the assessee has made a request for withdrawal of the appeal.

3. Learned Departmental Representative has no objection to the aforesaid request of the assessee.
4. We have heard learned Departmental Representative and perused the materials on record. Undisputedly, the dispute arising in the present appeal has been settled under the Direct Tax Vivad Se Vishwas Act, 2020 with issuance of Form-5 by the designated authority.
5. In view of the aforesaid, accepting assessee's request, we permit withdrawal of the present appeal. Accordingly, appeal is dismissed as withdrawn.
6. In the result, appeal is dismissed.

Order pronounced in the open court on 15th November, 2021.

Sd/-
(G.S. PANNU)
PRESIDENT

Sd/-
(SAKTIJIT DEY)
JUDICIAL MEMBER

मुंबई Mumbai; दिनांक Dated: 15/11/2021

Alindra, PS

आदेश प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त (अपील) / The CIT(A)-
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई /
DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai